

**CBI No. 352/2019**  
**CBI Vs. Saleem Hameed and Others**

17.07.2020

**Present:** **Sh. Umesh Chandra Saxena, Sr. PP for CBI.**

**Sh. Raj Mangal Kumar, Advocate for A-5.**

Matter was taken up through video conferencing hosted by Sh. Suneet Singh Negi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

However, due to various technical glitches, proceedings could not take place in spite of attempt by the Court staff and Computer Branch staff for around one hour. The matter had to be deferred ultimately.

Let notices be issued to Ld. Counsel for all accused as well as to all accused directly for appearance through VC for a briefing session.

**List on 22.07.2020 at 02:30 PM.**

Copy of this order be annexed with notices/summons. A copy of this order be also sent to the Computer Branch for uploading on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/17.07.2020

**Ct. Case No. 1/2020**  
**Mangal Singh Parihar Vs. Jagdish Pradhan**

17.07.2020

**Present: None.**

Matter was taken up through video conferencing hosted by Sh. Suneet Singh Negi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

However, due to various technical glitches, proceedings could not take place in spite of attempt by the Court staff and Computer Branch staff for around one hour. The matter had to be deferred ultimately.

**List on 22.07.2020 for further consideration/orders.**

A copy of this order be sent to the Computer Branch for uploading on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/17.07.2020

**MISC.DJ/ASJ 69/2019**  
**H.B. CHATURVEDI VS. CBI & ORS.**

17.07.2020

**Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI.**

Matter was taken up through video conferencing hosted by Sh. Suneet Singh Negi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

However, due to various technical glitches, proceedings could not take place in spite of attempt by the Court staff and Computer Branch staff for around one hour. The matter had to be deferred ultimately.

Certain clarifications are also required to be sought.

**List for clarifications and further proceedings on 21.07.2020 at 02.30 PM.**

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/17.07.2020

**CR No. 15/2019**  
**State Vs. Jitender Singh Tomar**

17.07.2020

**Present:** **Sh. Umesh Chandra Saxena, Sr. PP for CBI.**

Matter has been taken up through video conferencing hosted by Sh. Suneet Singh Negi, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

However, due to various technical glitches, proceedings could not take place in spite of attempt by the Court staff and Computer Branch staff for around one hour. The matter had to be deferred ultimately.

**List on 22.07.2020 for further consideration/orders.**

A copy of this order be sent to the Computer Branch for uploading on the official website.

**(SUJATA KOHLI)**

District & Sessions Judge-cum-Spl. Judge  
(PC Act) (CBI)/RADC/ND/17.07.2020